

Rep. by Act 52 of 1964, s.2 & sch. I (w.e.f. 29.12.64)

THE INDUSTRIES (DEVELOPMENT AND
REGULATION) AMENDMENT ACT, 1961

No. 51 OF 1961

[11th December, 1961]

An Act further to amend the Industries (Development and
Regulation) Act, 1951

BE it enacted by Parliament in the Twelfth Year of the Republic
of India as follows:—

1. This Act may be called the Industries (Development and Short title.
Regulation) Amendment Act, 1961.

2. In sub-section (2) of section 1 of the Industries (Development Amendment
and Regulation) Act, 1951, the words "except the State of Jammu ^{of section 1,}
and Kashmir" shall be omitted.